

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 16961/2023

[Arising out of impugned final judgment and order dated 20-04-2023 in WRITC No. 17228/2007 passed by the High Court of Judicature at Allahabad]

SHYAM SUNDER SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P. & ORS.

Respondent(s)

(IA No. 152839/2023 - EXEMPTION FROM FILING O.T., IA No. 193379/2023 - EXEMPTION FROM FILING O.T. and IA No. 193378/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Petitioner(s) :

Mr. Avi Singh, Sr. Adv.
Mr. Manohar Pratap, AOR
Mr. Vikrant Baniwal, Adv.
Ms. Bhavya Chhikara, Adv.

For Respondent(s) :

Mr. Divyesh Pratap Singh, Adv.
Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.

Mr. Sandeep Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Leave granted.

List for hearing in the list of regular hearing matters on
10.10.2026.

Signature Not Verified
Digitally signed by
babita pandey
Date: 2026.09.02
18:09:50 IST
Reason: []

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)